

For the Respondent No.19 CA 396 : Preet Chheda
For the Respondent No.5 CA190 : Manik Mahey
For the Respondent No.5 CA 190 : Abhinav Raghuvanshi and Sanya Gangar
For the Respondent No.12 CA 181 : Adv Pulkit Sharma
For the Respondent No.6 CA181 : Adv Amit Singh
For the respondent No.10 CA190 : Adv Amit Singh
For the Respondent No.11 : Aditi Bhat
For the Respondent No.4 CA 190 : Mr. Ranjit Prakash, Mr. Manik Mahey
& Ms. Vishalakshi Singh

Section 241-242 of the Companies Act, 2013

ORDER

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on **14.10.2022.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash Srivastava